

**GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3412
TO BE ANSWERED ON 06.12.2016**

“SIPDA”

3412. SHRI KANTI LAL BHURIA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received proposal from Madhya Pradesh under the Scheme of Implementation of persons with Disabilities Act, 1995 (SIPDA) during the year 2015-16;
- (b) if so, the details thereof;
- (c) whether the Government has given its approval on the proposals received; and
- (d) if not, the reasons therefor ?

**ANSWER
MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

(SHRI KRISHAN PAL GURJAR)

(a), (b) and (c): Yes Sir. The Status of proposals received from Madhya Pradesh during the year 2015-16 under the Scheme of Implementation of persons with Disabilities Act, 1995 (SIPDA), is given in the **Annexure-I**.

(d) Out of five proposals received during 2015-16, Grants-in-aid was released in respect of one proposal. Grants-in-aid could not be released in respect of four proposals due to receipt of incomplete proposals and due to non-submission of Utilization Certificates for Rs.9.15 lakh for the year 2009-10, for Rs.48.97 lakh for the year 2010-11 and Rs.702.25 lakh for the year 2014-15, by the Government of Madhya Pradesh, despite reminders dated 25.06.2014, 6.8.2014, 14.1.2015, 23.12.2015, 18.2.2016, 2.3.2016, 4.8.2016, 9.6.2016, 27.7.2016 and 1.9.2016. A Copy last reminder is at **Annexure-II**.

Annexure-I

Annexure as referred to in parts (a), (b) and (c) of the Reply to the Lok Sabha Unstarred Question No 3412 for answer on 06.12.2016

Status of proposals received from Madhya Pradesh under the Scheme for Implementation of PwD Act, 1995(SIPDA) during 2015-16

Sl. No.	Details of Proposals	Amount	Date of receipt	Remarks
1.	Construction of Lift in New District Court at Sagar	Rs.100.88 lakh	28.03.2016	Funds not released due to non-submission of pending Utilisation Certificates by the State Government in respect of previous grant-in-aid.
2.	Rajmata Scindia Government Girls College, Chhindwada at	Rs.16.78 lakh	19.10.2015	Proposal sanctioned and 1 st installment of Rs.8.39 lakh released.
3.	Railing & Ramp at Sethani Ghat	Not mentioned	07.10.2015	Detailed proposal alongwith cost estimates not furnished by the State Government of Madhya Pradesh despite request by the Ministry.
4.	Construction of ramps in Government office buildings at Sidhi,	Rs.91.77 lakh	25.06.2015	Funds could not be released as the State Government did not furnish the progress report in respect of grant-in-aid released during 2014-15 for barrier free environment in Sidhi Distt. of Madhya Pradesh
5.	Construction of Ramps, Railing, Toilet in various buildings at Hoshangabad	Rs.293.25 lakh	10.08.2016	Funds not released due to non-submission of pending Utilisation Certificates by the State Government in respect of previous grant-in-aid.

डॉ. विनोद अग्रवाल, भा.प्र.से.

सचिव

Dr. VINOD AGGARWAL, IAS

Secretary

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सत्यमेव जयते

भारत सरकार

सामाजिक न्याय और अधिकारिता मंत्रालय

दिव्यांगजन सशक्तिकरण विभाग

पांचवा तल, पर्यावरण भवन, सी.जी.ओ. कॉम्प्लेक्स

लोदी रोड, नई दिल्ली-110 003

Government of India

Ministry of Social Justice & Empowerment

Department of Empowerment of Persons with Disabilities (Divyangjan)

5th Floor, Paryavaran Bhawan,

CGO Complex, Lodhi Road, New Delhi-110 003

D.O.No.16-3/2016-DD-I

Dated: 1.9.2016

Dear Mr. DeSa,

Please refer to my D.O. letter of even No. dated 28.2.2016 requesting you to furnish the Utilisation Certificates/Progress Report in respect of the grants-in-aid released to your State, under the Scheme for Implementation of Persons with Disabilities Act, 1995 (SIPDA). I have been informed that the Utilisation Certificates/Progress Report in respect of the following GIA are still awaited:

Amount	Year of the GIA released
Rs. 9.15	2009-10
Rs. 48.97	2010-11
Rs. 702.25	2014-15
Rs. 18.00	2015-16

Total Rs. 778.37 Lakh

2. Such a situation is unwarranted as the funds are not being released for new proposals and utilized for the benefits of the persons with disabilities, in compliance with the Persons with Disabilities Act, 1995.

3. It is pertinent here that this Department has launched Accessible India Campaign. Financial proposals in this regard are also being submitted by the State Governments for release of funds under the SIPDA Scheme of the Department. The progress of the Accessible India Campaign is also being monitored by PMO in Pragati/Dash Board. Non-submission of pending Utilisation Certificates is a stumbling block for this Campaign.

4. I shall therefore request you to impress upon the concerned Department for furnishing the Utilisation Certificate in respect of the grants-in-aid and the Progress Report about the work done so far.

with regards

Yours sincerely,

(Signature)
(Dr. Vinod Aggarwal)

Shri Anthony J. C. deSa,
Chief Secretary,
Government of Madhya Pradesh,
Mantralaya Vallabh Bhawan,
Bhopal-462004.